

*[English]*

MR. DEPUTY-SPEAKER : You give me in writing.

Now, Papers to be laid on the Table of the House.

12.14 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

Review on and Annual Report etc. of Minerals and Metals Trading Corporation of India Ltd., for 1984-85. Indian Institute of Foreign Trade, New Delhi, for 1984-85 and Statement re delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : On behalf of Shri P. Shiv Shanker, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English various) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited for the year 1984-85.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited for the year 1984-85 along-with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2493/86.]

- (3) (i) A copy of the Annual Report

(Hindi and English version) of the Indian Institute of Foreign Trade, New Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2494/86.]

MR. DEPUTY-SPEAKER : Now, matters to be raised under Rule 377.

Shrimati Sahi.

*(Interruptions)\*\**

MR. DEPUTY-SPEAKER : Only matters under Rule 377 will go on record. You should have raised it earlier.

Shrimati Krishna Sahi.

*[Translation]*

## MATTERS UNDER RULE 377

- (i) Demand for checking manufacture and Sale of Spurious Drugs in the Country

SHRIMATI KRISHNA SAHI (Begusarai) : Mr. Deputy-Speaker, Sir, there is a great problem of spurious and sub-standard drugs in the country today. About 20 per cent of the various drugs manufactured in the country at present are either spurious or sub-standard. These include all types of drugs from analgesics to vital life-saving drugs. According to one report two-thirds of the medicines sold in the market fall in this category. These include medicines like the chloramphenicol—streptomycin formulations given for the